

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3278
ANSWERED ON:28.07.2009
PRESCRIBED WIDTH OF NATIONAL HIGHWAYS
Pal Shri Jagdambika

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways passing through rural and urban areas are constructed with a prescribed width;
- (b) if so, the details thereof;
- (c) whether densely populated areas are exempted from the said criteria;
- (d) if so, the details thereof;
- (e) whether various State Governments including Kerala have urged the Union Government to decrease the width of National Highways and bypasses passing through these respective States; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

(a) to (f) The National Highways passing through rural and urban areas are constructed with prescribed width as indicated in Indian Roads Congress Standard IRC:73-1980. As per the Ministry's policy, the densely populated areas are not exempted from these prescribed guidelines. For 4-laning under National Highways Development Project, minimum 60m Right of Way (ROW) is proposed by this Ministry; Kerala State was subsequently exempted from 60m ROW and minimum 45m ROW is accepted (depending on site conditions and project requirements), on the request of the State Government.